

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

COMPANY APPEAL (AT)(INSOLVENCY) NO.385/2020

In the matter of:

Bishal Jaiswal

Appellant

Vs

Asset Reconstruction Company (India) Ltd & Anr

Respondent

Mr. Abhijeet Sinha, Mr Sandeep Bajaj and Mr Devansh Jain, Advocates for Appellant.

Mr. Ramji Srinivasan, Sr. Advocate, Mr. Abhirup Das Gupta and Mr. Rishub Kapoor, Mr. Varun Gupta, Advocates for R1.

Mr. Sanjeev Kumar, Sr. Advocate, Mr. Pankaj Dhanuka, Mr. Anshul Sehgal, Advocates for R2.

ORDER

02.09.2020- Heard Learned Counsel for the Appellant at Length. Arguments concluded. **Reserved for Judgement.**

(Justice Jarat Kumar Jain)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

(Mr. V.P. Singh)
Member (Technical)

bm/kam